

Regulations, 1991 published in Notification No G.S.R. 204(E) in Gazette of India dated the 5th April, 1991

- (ii) The Bureau of Indian Standards (Recruitment to Scientific Cadre) Amendment Regulations 1991 published in Notification No G.S.R. 205(F) in Gazette of India dated the 5th April 1991
- (iii) The Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Amendment Regulations, 1991 published in Notification No G.S.R. 206(E) in Gazette of India dated the 5th April 1991
- (iv) The Bureau of Indian Standards (Recruitment to Administration Finance and Other Posts) Amendment Regulations 1991 published in Notification No G.S.R. 207(E) in Gazette of India dated the 5th April 1991

[Placed in Library See No LT 38/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Super Board the Cooperative Store Limited New Delhi for the year 1989-90 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Super Board the Cooperative Store Limited New Delhi for the year 1989-90

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

[Placed in Library See No LT 39/91]

Atomic Energy (Control of Irradiation of Food) Rules 1990, Notifications under All India Services Act, 1951 etc

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES, PENSIONS (SHRIMATI

MARGARET ALVA) Sir, I beg to lay on the Table

(1) A copy of the Atomic Energy (Control of Irradiation of Food) Rules, 1990 (Hindi and English versions) published in Notification No G.S.R. 129 in Gazette of India dated the 2nd March, 1991 under sub-section (4) of section 30 of the Atomic Energy Act, 1962

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No LT 40/91]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act 1951 —

- (i) The Indian Police Service (Pay) First Amendment Rules, 1990 published in Notification No. G.S.R. 56 in Gazette of India dated the 26th January, 1991.
- (ii) The All India Services (Death-cum Retirement Benefits) Amendment Rules, 1991 published in Notification No G.S.R. 57 in Gazette of India dated the 26th January 1991
- (iii) The All India Services (Death-cum Retirement Benefits) Second Amendment Rules 1991 published in Notification No. G.S.R. 101 in Gazette of India dated the 16th February, 1991
- (iv) The Indian Forest Service (Fixation of Cadre Strength) (Second) Amendment Regulations, 1991 published in Notification No G.S.R. 246 in Gazette of India dated the 13th April, 1991
- (v) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations 1991 published in Notification No G.S.R. 125(E) in Gazette of India dated the 5th March 1991
- (vi) The Indian Forest Service (Pay) Amendment Rules, 1991 published in Notification No. G.S.R.

126(E) in Gazette of India dated the 5th March, 1991.

(vii) The Indian Police Service (Pay) Second Amendment Rules, 1991 published in Notification No. G.S.R. 240(E) in Gazette of India dated the 26th April, 1991

(viii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1991 published in Notification No. G.S.R. 365 in Gazette of India dated the 22nd June, 1991

(ix) The Indian Police Service (Pay) Third Amendment Rules, 1991 published in Notification No. G.S.R. 366 in Gazette of India dated the 22nd June, 1991.

[Placed in Library, See No. LT-41'91]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 --

(a) (i) A statement regarding Review by the Government on the working of the Uranium Corporation of India Limited, Singhbhum, for the year 1989-90.

(ii) Annual Report of the Uranium Corporation of India Limited, Singhbhum, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) A statement regarding Review by the Government on the working of the Nuclear Power Corporation of India Limited, New Delhi, for the year 1989-90

[Placed in Library See No. LT-42'91]

(ii) Annual Report of the Nuclear Power Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT-43'91]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1989-90 along with Audited Accounts

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1989-90.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above

[Placed in Library See No. LT-4 '91]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1989-90 along with Audited Accounts

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Atomic Energy Education Society, Bombay, for the year 1989-90.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT-45'91]

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF THE TANNERY AND FOOTWEAR CORPORATION OF INDIA LTD KANPUR FOR THE YEAR 1989-90 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.